COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 106 OF 2018 & IA No. 513 OF 2018

Dated: 10th September, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of

Sai Wardha Power Generation Ltd.

....Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission

& Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K.Ganesan

Mr. Ashwin Ramanathan

Ms. Neha Garg

Counsel for the Respondent(s) : Mr. Ashish Singh

Mr. Amit Bute for R-2

Ms. Deepa Chawan

Mr. Malcolm Desai for R-4/Tata Power

ORDER

List this matter along with Appeal Nos. 146 & 147 of 2018, Appeal No. 152 of 2018 and Appeal Nos. 136 & 150 of 2018 with IAs for hearing on <u>31.10.2018</u>, as requested by learned counsels appearing for the Appellant and the Respondents.

Interim Order dated 31.07.2018 of this Tribunal will continue till 06.11.2018.

(S.D. Dubey) Technical Member

(Justice N.K. Patil)
Judicial Member

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